

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:688
ANSWERED ON:28.07.2010
RESTRICTION ON VEHICLES IN JIM CORBETT NATIONAL PARK
Patil Shri A.T. Nana

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government has requested to the State Government of Uttarakhand for restricting the number of tourist vehicles entering Jim Corbett National Park;
- (b) if so, the reasons therefor and the reaction of the State Government thereto; and
- (c) the other suggestions given by the Ministry to the State Government to protect the environment of the Park?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) to (c) Yes Sir. The State has been advised for regulating the tourism related commercial activities in the area, besides declaring the surround of Corbett Tiger Reserve as ecologically sensitive under the Environment (Protection) Act, 1986, in the interest of wildlife conservation. Further, advisories have been issued to tiger range States including Uttarakhand, for regulating tourist visitation in tiger reserves vis-à-vis the carrying capacity.